

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:227
ANSWERED ON:24.11.2014
TELECOM PRODUCTS
Subbareddy Shri Yerram Venkata

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has decided to impose customs duty on certain specified telecom products;
- (b) if so, the details thereof;
- (c) whether the domestic manufacturers of these telecom products have opposed the move;
- (d) if so, the reasons therefor; and
- (e) the steps taken/being taken by the Government to safeguard the interests of the domestic manufacturers?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) Yes, Madam. The Government has imposed basic custom duty of 10% in the Union budget of 2014-2015 on the following telecommunication products:

(i) Soft switches and Voice over Internet Protocol (VoIP) equipment, namely, VoIP phones, media gateways, gateway controllers and session border controllers;

(ii) Optical transport equipments, combination of one or more of Packet Optical Transport Product or Switch (POTP or POTS), Optical Transport Network(OTN) products, and IP Radios;

(iii) Carrier Ethernet Switch, Packet Transport Node (PTN) products, Multiprotocol Label Switching-Transport Profile (MPLS-TP) products;

(iv) Multiple Input/ Multiple Output (MIMO) and Long Term Evolution (LTE) Products."

(c) No Madam.

(d) & (e) Do not arise.